

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
KOLKATA



OA. 350/1684/2016

Date of order: 18.12.2019

Present :Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member

**JOYDEEP MUKHERJEE
VS.
D/O INDIA POST**

For the Applicant : Mr. C. Sinha, Counsel

For the Respondents : Ms. D. Nag, Counsel

O R D E R (Oral)

Per Ms. Bidisha Banerjee, JM:

Heard ld. Counsel for both sides at length.

2. Ld. Counsel for respondents submitted that the applicant had participated in the selection process in the year of 2017 which is stayed in terms of the order passed by the Hon'ble High Court.

3. Ld. Counsel for respondents admits that the applicant was working on the basis of Daily Rated Mazdoor. Therefore as of now if he is continuing, let him continue until the decision or till a regular incumbent joins in that particular post.

4. Thus, the OA would stand disposed of. No costs.

(Dr. Nandita Chatterjee)
Member (A)

(Bidisha Banerjee)
Member (J)

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